Fourteenth Loksabha

Session : 7
Date : 11-03-2006

Participants : Lalu Prasad Shri

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Title : Motion for introduction and passing of Appropriation (Railways) No. 3 Bill, 2006 (Bill Introduced and Passed).

MR. SPEAKER: Now we will take up item no. 19.

रेल मंत्री (श्री लालू प्रसाद) :महोदय, मैं प्रस्ताव करता हूं कि रेलवे के प्रयोजनार्थ वित्तीय वर्ा 2006-07 की सेवाओं के लिए भारत की संचित निधि में से कतिपय राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक को पुर: स्थापित करने की अनुमति दी जाए ।

MR. SPEAKER: The question is:

> "That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2006-07 for the purposes of Railways."

The motion was adopted.

श्री लालू प्रसाद : महोदय, मैं विधेयक पुर:स्थापित ** करता हूं।

MR. SPEAKER: Now, we take up item no. 20.

श्री लालू प्रसाद : महोदय, मैं प्रस्ताव करता हूं :

> " कि रेलवे के प्रयोजनार्थ वित्तीय वर्ा 2006-07 की सेवाओं के लिए भारत की संचित निधि में से कतिपय राशियों के संदाय और विनियोग को प्राधिकृत करने वाले विधेयक पर विचार किया जाए। "

MR. SPEAKER: The question is:

> "That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2006-07 for the purposes of Railways, be taken into consideration."

The motion was adopted.

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** Introduced with the recommendation of the President

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

श्री लालू प्रसाद : महोदय, मैं प्रस्ताव करता हूं :

" कि विधेयक पारित किया जाए।"

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted[reporter6].

11.30 hrs.

DISCUSSION UNDER RULE 193

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Civil Nuclear Energy Cooperation

with the United States